

(b) There is no proposal to abolish the levy of excise duty on yarn used by handlooms as such. But the cotton yarn in "hank" form used largely by handlooms is exempt from duty up to less than 29mf counts and subjected to concessional rates in respect of higher counts.

Excise Duty on Cloth Produced by Powerlooms

6939. **Shri A. B. Vajpayee:**
Shri M. S. Murti:

Will the Minister of Finance be pleased to state whether there is any proposal with Government to treat the powerlooms outside the mills on par with those in the mills in matters relating to levy of excise duties on cloth produced by them?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): No, Sir.

Oil Depots

6940. **Shri C. Chittiyababu:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the number of persons who have been allotted Oil Depots since 1964, so far; and

(b) the criterion for allotting the Oil Depots?

The Minister of State in the Ministry of Petroleum and Chemicals and of Planning and Social Welfare (Shri Raghunath Kamaiah): (a) and (b). Depots with tankage of 50 Kl. capacity have been allotted to fifty persons by the Indian Oil Corporation so far; they are generally allotted at rail-head to dealers who guarantee a minimum off-take of 50 kls. of Kerosene per month. In addition, there are 28 other cases in which smaller depots with 15 kl. tankage capacity have been allotted at places away from rail-head to persons who have guaranteed a minimum monthly off-take of 25 kl.

Retrenchment of Persons in Revenue Department

6941. **Shri C. Chittiyababu:** Will the Minister of Finance be pleased to state:

(a) how many persons in the Clerical Grade were retrenched in the Revenue Department under the Central Board of Excise and Customs during the last one year;

(b) the saving to Government thereby;

(c) the total amount of overtime allowance paid to the Clerical Staff in the above Department during the same period;

(d) whether any provision has been made for the absorption of the retrenched staff in the Central Government Offices/undertakings;

(e) if so, how many of the retrenched personnel have been so far absorbed; and

(f) whether any compensation has been paid to those not so far absorbed in Government service?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) to (f). The required information is being collected and will be placed on the Table of the House shortly.

**दिल्ली में केन्द्रीय सरकार के आसुबेदिक
श्रीकमलाल**

6942. श्री श्रीकार लाल बेरवा : क्या स्वास्थ्य एवं परिवार विभाजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में केन्द्रीय सरकार द्वारा चलाये जा रहे आसुबेदिक शोधकालयों की स्थिति शोधियों तथा श्रमिकों के मामले में बिगड़ रही है ; और

(ख) यदि हां, तो चालू वर्ष में उनके सुधार के लिये कितनी राशि निर्धारित की गई है ?